

All communications should be addressed to the Registrar, Supreme Court by designation, NOT by name.

BY REGISTERED A.D.

SUPREME COURT

INDIA

NEW DELHI

Dy.No. 2135/RTI/20-21/SCI

Dated : March 03, 2021

From : Ajay Agrawal,
Addl. Registrar/CPIO,
To : Shri Saurav Das
No. 61, Nainiappan Pillai Street,
Pondicherry – 605001.
Ph : 9643669732.

Sub: Application under Right to Information Act, 2005

With reference to your application dated 23/02/2021 received in this Secretariat on 23/02/2021, I write to inform you as under :

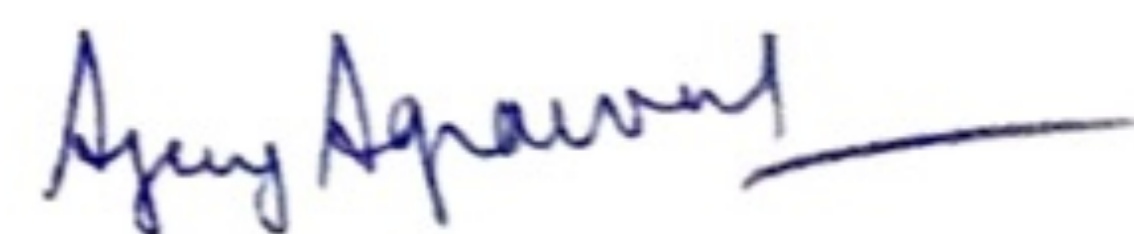
Point No. 1 – 4 : You are not a party in judicial matter in SMW (C) No. 1 of 2019. Information/Inspection or copies/certified copies of the judgments/orders/judicial record of this Hon'ble Court can only be obtained by moving an application under Order XIII read with Order V, Rule 2(37) and other relevant provisions of the Supreme Court Rules, 2013 on payment of prescribed fee and charges giving full particulars of the case. Supreme Court Rules, 2013 are available on the Supreme Court website viz. www.sci.gov.in and can be accessed/downloaded therefrom.

For more details, you may, if so advised, refer to the Chapter XX of the Handbook on Practice and Procedure and Office Procedure 2017 which are available on the Supreme Court website viz. www.sci.gov.in and can be accessed/downloaded therefrom.

Further, you may, if so advised, refer to Central Information Commission decision in Second Appeal No. CIC/SCOFI/A/2018/631839-BJ dated 24/07/2020 available on the website of the Commission viz. www.cic.gov.in wherein it has been upheld that the information/copies of judicial record can only be accessed through respective Court Rules.

Even otherwise, the nature of information sought is exempt under Section 8 (1) (b), 8 (1) (j) and Section 11 (1) of the Right to Information Act, 2005.

Shri Anil Laxman Pansare, Ld. Registrar, Supreme Court of India is the First Appellate Authority under the Right to Information Act, 2005 and the appeal can be filed within 30 days from the receipt of this reply.



(AJAY AGRAWAL)